

# **CENTRAL ELECTRICITY REGULATORY COMMISSION**

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

## **Petition No. 55/TT/2022**

Date: 22.3.2022

To

Shri S.S. Raju  
Chief General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:- Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period for Assets under NRSS-XXXII in Northern Region**

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 1.4.2022:-

### **2014-19 period**

- a) Provide status of downstream system of the Asset-8: Extension of GIS Parbati Pooling Station with 7x105 MVA ICT along with associated bays and 2 Nos. 220 kV bays along with documentary evidence of the Date of Commercial Operation (COD). Confirm if the COD has been approved by order of the Commission.
- b) Provide accumulated depreciation and cumulative repayment of loan for decapitalized assets as on actual date of removal. The same should match with data submitted in Petition No. 78/TT/2021
- c) Provide apportioned approved cost of the assets recapitalized in the instant petition, along with documentary evidence.

- d) Confirm if there any decapitalization in the instant petition, if so, provide details of decapitalisation including but not limited to actual date of removal along with Form 10-B.
- e) Explain the effect on/changes to O&M expenses, if any, in case of decapitalization and recapitalisation of assets in the instant petition.
- f) Reasons for claiming ACE for both the Assets.
- g) Provide discharge details of IDC, IEDC and Initial spares for all the assets.
- h) Provide Soft copies of IDC discharge statements for all the assets (in .xlsx format), if any.
- i) Package-wise and vendor-wise details of ACE claimed along with the Regulation under which ACE has been claimed for all the assets.
- j) Provide Liability flow statement to be submitted for all the assets as per the format provided in Annexure-I.
- k) Undertaking on affidavit giving details of actual equity infused for the ACE during 2014-19 for the given transmission assets.

#### **2019-24 period**

- l) Package-wise and vendor-wise details of ACE claimed along with the Regulation under which ACE has been claimed for all the assets.
- m) Provide Liability flow statement to be submitted for all the assets as per the format provided in Annexure-I.
- n) Undertaking on affidavit giving details of actual equity infused for the ACE during 2014-19 for the given transmission assets.
- o) Confirmation whether any more ACE is expected beyond 2023-24 on account of undischarged liability/balance retention payment beyond the claimed amount.

#### **Forms**

- p) Provide Form-5 for the instant asset.
2. Confirm that the instant asset is currently in use and information in respect of decapitalization, if any.
  3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.

4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-  
(Kamal Kishor)  
Assistant Chief (Legal)

### Annexure-I

Asset No.	Party	Particulars#	Year of Actual Capitalisation	Outstanding Liability as on 1.4.2019	Discharge						Outstanding Liability as on 31.3.2024
					2019-20	2020-21	2021-22	2022-23	2023-24	Total (2019-24)	
Asset-I	Party - A										
Asset-I	Party - B										
...	...										

# TL/SS/Communication Systems etc.